

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 260/MP/2024

Subject : Petition under Sections 79 including Section 79(1)(c), 79(1)(d), 79(1)(f) and 79(1)(k) of the Electricity Act, 2003 read with Articles 11 and 16 of the Transmission Service Agreement dated 2.12.2021 seeking extension of Scheduled Date of Commercial Operation of the Transmission Project and compensation on account of occurrence of Force Majeure and Change in Scope and other consequential reliefs.

Petitioner : Rajgarh Transmission Limited (RTL)

Respondents : Rewa Ultra Mega Solar Ltd. and Ors.

Date of Hearing : **25.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Basava Prabhu Patil, Sr. Advocate, RTL
Shri Arijeet Shukla, Advocate, RTL
Shri Samarth Kashyap, Advocate, RTL
Shri Geet Ahuja, Advocate, RTL
Shri Hemant Singh, Advocate, RTL
Ms. Ankita Bafna, Advocate, RTL
Shri Indrayudh Chowdhury, Advocate, RTL
Shri Jai Lal, Advocate, RTL
Shri Nishant Kumar, Advocate, RTL
Shri Vivek Pratap Singh, RTL
Shri Swapnil Verma, CTUIL
Shri Siddharth Sharma, CTUIL

Record of Proceedings

At the outset, the learned senior counsel for the Petitioner submitted that in compliance with the direction issued by the Commission vide Record of Proceedings for the hearing dated 26.11.2024, the Petitioner has impleaded all the beneficiaries of the Western Region as parties to the Petition. Further, the Petitioner has also filed its compliance affidavit furnishing the additional details/information as called for by the Commission.

2. Keeping in view that none of the Respondents have filed any reply in the matter so far, the Commission deemed it appropriate to grant another opportunity to all the Respondents to file their respective replies, if any, within three weeks with a copy to the Petitioner, who may file its rejoinder, within two weeks thereafter.

3. The Petition will be listed for hearing on **18.4.2025**.

By order of the Commission

**SD/-
(T.D. Pant)
Joint Chief (Law)**